

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2089  
ANSWERED ON:24.08.2012  
GENERAL ASSEMBLY RESOLUTION ON TERRORISM  
Nagar Shri Surendra Singh

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether any resolution was passed in the General Assembly of United Nations to combat the challenge of terrorism and to check the violation of Human Rights recently;
- (b) if so, the details thereof along with the restrictions imposed, if any on the member countries of United Nations as a result thereof; and
- (c) the name of countries which are yet to support the said resolution along with the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR)

(a) Yes.

(b) & (c) The UN General Assembly adopted by consensus a resolution [A/RES/66/171] on 'Protection of human rights and fundamental freedoms while countering terrorism' on December 19, 2011. The resolution reaffirms its unequivocal condemnation of terrorism in all its forms and manifestations, wherever and by whomsoever committed, regardless of their motivation, as criminal and unjustifiable. The resolution urges states, inter alia, to fully comply with their obligations under international law and to protect all human rights including economic, social and cultural rights and respect the rule of law while countering terrorism.